CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated:-12/01/2018

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 12/01/2018 stand adjourned and the next date of hearing will be given in due course along with the adjournment notice.

By order Registrar (Judl.)

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.
- 2. P.A.Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
- 3. Bar Association /CDR/SDRs.
- 4. Notice Board/website
- 5. Guard file

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Assistant Registrar 12/118